

Name of the corporate debtor	Clutch Auto Limited
Date of commencement of CIRP:	15.02.2018
List of creditors as on	06.10.2025

[illegible]

The liquidator has sent a letter to all the operational creditors(Employees) to select an authorized representative among themselves. However, response has been received by the liquidator from few employees only.

Therefore, the creditor having highest share has been selected as an authorized representative on behalf of all the other operational creditors(employees) to be a part of the stakeholder consultation committee.

Place	Delhi
Date	06.10.2025